

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Allahabad, this the 29th day of July 2021

Civil Misc. Contempt Petition No.330/00189/2009
in
Original Application No. 330/00411/2000

Hon'ble Mrs. Justice Vijay Lakshmi, Member (Judicial)
Hon'ble Mr. Tarun Shridhar, Member (Administrative)

Abdul Karim Khan S/o Abdul Rahim Khan, R/o 6 Kasia Road, Civil Lines, Gorakhpur.

. . .Petitioner

By Advocate : Shri S.K. Om

V E R S U S

1. Shri U.C.D. Shreni, Working as General Manager, North Eastern Railway, Gorakhpur.
2. Shri Amiyam Raman, Working as Divisional Personnel Officer, North Eastern Railway, Varanasi.
3. Shri Lokesh Singh, Divisional Mechanical Engineer (Power), North Eastern Railway, Varanasi.

. . .Respondents

By Adv: Shri L.M. Singh

O R D E R

By Hon'ble Mrs. Justice Vijay Lakshmi, Member (Judicial)

We have joined this Division Bench online through video conferencing.

2. Shri P.K. Mishra holding brief of Shri S.K. Om, learned counsel for the petitioner and Shri L.M. Singh, learned counsel for the respondents, both are present in Court.

3. Heard learned counsel for the parties and perused the record.

4. At the very outset, learned counsel for the petitioner submitted that the order dated 17.03.2008 passed by this Tribunal in OA No.411 of 2000 has been complied by the respondents and he has no objection if the contempt

proceedings are closed but he has prayed that the liberty may be given to the petitioner to again approach this Court if some grievance subsists.

5. In view of the above submission of learned counsel for the petitioner the contempt proceedings are closed subject to the aforesaid liberty to the petitioner.

6. Accordingly, the instant contempt proceedings stand closed and notice issued to the respondents stands discharged.

7. All the MAs pending in this contempt petition are disposed of as having being infructuous.

8. Hon'ble Mr. Tarun Shridhar, Member (Administrative) has consented to this order during virtual hearing.

(Tarun Shridhar)
Member(Administrative)

(Justice Vijay Lakshmi)
Member(Judicial)

RKM/